

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION No. 2610
TO BE ANSWERED ON 04th AUGUST, 2026**

PACS

2610. Dr. Manna Lal Rawat:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) the number of Gram Panchayats where Primary Agricultural Credit Societies (PACS), dairy, or fishery cooperative societies are registered in the country;
- (b) whether Primary Agricultural Credit Society/cooperative society has been set up in all Gram Panchayats, if so, the details thereof in respect of Rajasthan, State and district-wise;
- (c) whether these PACS are also undertaking activities such as Common Service Centres (CSCe), Jan Aushadhi Kendras, petrol pumps, LPG distribution, maintenance of the "Har Ghar Nal Se Jal" scheme, godown operations, and railway ticket booking in addition to short-term agricultural finance in the cooperative sector;
- (d) the steps taken by the Government for the computerization of these operations so far;
- (e) whether PACS are also being developed as centres for delivery of citizen services such as death and birth certificates; and
- (f) whether cooperative societies are being granted exemptions from surcharge under the Income Tax laws, if so, the details thereof?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

- (a) As per the National Cooperative Database, as on 15.07.2026, out of 2,71,110 Gram Panchayats (GPs) across the country, **2,59,515 GPs** (95.72%) are covered by Primary Agricultural Credit Societies (PACS), Dairy Cooperatives, or Fishery Cooperatives.

(b) Yes, Sir. As per the National Cooperative Database (NCD), as on 15.07.2026, 2,64,656 (97.62%) out of 2,71,110 Gram Panchayats (GPs) across the country are covered by one or more cooperative societies. In Rajasthan, 11,436 (99.94%) out of 11,442 GPs are covered by one or more cooperative societies. The State-wise and district-wise details for Rajasthan are attached at **Annexure-1** and **Annexure-2**, respectively.

(c) The Government has circulated Model Bye-laws for PACS to all States/UTs, enabling PACS to undertake more than 25 business activities and improve governance, transparency and accountability. PACS have been enabled to provide over 300 e-services as Common Service Centres (CSCs), including banking, insurance, Aadhaar enrolment/updation, health services, PAN card services and IRCTC/Bus/Air ticket booking. As on 15.07.2026, 55,514 PACS are functioning as CSCs. PACS have also been permitted to operate Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJKs), retail petrol/diesel outlets and LPG distributorships, and to undertake the Operation and Maintenance (O&M) of rural piped water supply schemes at the Panchayat/Village level. Further, under the World's Largest Grain Storage Plan in the Cooperative Sector, PACS are developed with warehouses, custom hiring centres, primary processing units and other agricultural infrastructure.

(d) To strengthen PACS, the Government launched the centrally sponsored Project for Computerization of PACS in 2022. The project aims to bring all functional PACS, including PACS in Rajasthan, onto a common ERP (Enterprise Resource Planning) based national software. Initially, 63,000 PACS were approved under the project with a financial outlay of ₹2,516 crore. The project has since been expanded to cover 79,630 PACS with a revised outlay of ₹2,925.39 crore.

(e) Yes Sir. PACS have been enabled to provide more than 300 e-services as Common Service Centres (CSCs), including services relating to birth and death certificates.

(f) Yes, Sir. The surcharge applicable to cooperative societies having a total income exceeding ₹1 crore but not exceeding ₹10 crore has been reduced from 12% to 7% under the Income Tax Act. This reduction is aimed at reducing the tax burden on such cooperative societies and enabling them to retain more funds for the benefit of their members.

Annexure-1

State-wise details of coverage of Gram Panchayats (GPs) by cooperative societies

S. No	State/UT	Total GP	Covered GPs
1	Andaman And Nicobar Islands	264	150
2	Andhra Pradesh	13,367	12,804
3	Arunachal Pradesh	2,108	1,226
4	Assam	2,714	2,691
5	Bihar	8,329	8,326
6	Chhattisgarh	11,719	11,703
7	Goa	191	191
8	Gujarat	14,859	14,618
9	Haryana	6,693	6,693
10	Himachal Pradesh	3,615	3,608
11	Jammu And Kashmir	4,291	4,186
12	Jharkhand	4,372	4,368
13	Karnataka	5,966	5,962
14	Kerala	941	941
15	Ladakh	193	158
16	Lakshadweep	15	14
17	Madhya Pradesh	23,071	23,058
18	Maharashtra	28,080	27,699
19	Manipur	3,184	2,401
20	Meghalaya	7,056	5,762
21	Mizoram	856	430
22	Nagaland	1,321	990
23	Odisha	6,802	6,772
24	Puducherry	108	107
25	Punjab	13,250	12,954
26	Rajasthan	11,442	11,436
27	Sikkim	199	199
28	Tamil Nadu	12,521	12,140
29	Telangana	12,944	12,682
30	DNH &DD	38	34
31	Tripura	1,194	1,160
32	Uttarakhand	7,862	7,843
33	Uttar Pradesh	58,205	58,013
34	West Bengal	3,340	3,337
	Total	2,71,110	2,64,656

Source: NCD portal as of 15.07.2026.

Annexure-2

District-wise details of coverage of GPs by cooperative societies in Rajasthan

S. No	District	Total GPs	Covered GPs
1	Ajmer	272	241
2	Alwar	317	306
3	Balotra	362	293
4	Banswara	417	417
5	Baran	232	232
6	Barmer	543	531
7	Beawar	219	163
8	Bharatpur	220	218
9	Bhilwara	397	396
10	Bikaner	366	366
11	Bundi	184	184
12	Chittorgarh	299	299
13	Churu	304	304
14	Dausa	284	284
15	Deeg	184	184
16	Dholpur	188	188
17	Didwana-Kuchaman	236	236
18	Dungarpur	353	353
19	Ganganagar	346	344
20	Hanumangarh	269	268
21	Jaipur	556	525
22	Jaisalmer	206	183
23	Jalore	307	302
24	Jhalawar	254	254
25	Jhunjhunu	337	336
26	Jodhpur	422	416
27	Karauli	241	241
28	Khairthal-Tijara	153	152
29	Kota	156	156
30	Kotputli-Behror	206	204
31	Nagaur	262	262
32	Pali	264	263
33	Phalodi	234	232
34	Pratapgarh	234	234
35	Rajsamand	214	214

S. No	District	Total GPs	Covered GPs
36	Salumbar	158	157
37	Sawai Madhopur	226	221
38	Sikar	373	372
39	Sirohi	171	170
40	Tonk	236	236
41	Udaipur	499	499
	Total	11,701*	11,436

Source: NCD portal as of 15.07.2026.

*Note:-The total number of Gram Panchayats (GPs) may vary, as 259 GPs are common to more than one district in Rajasthan and have been counted under the respective districts.